CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF JUNE 30, 2008 TO THE SHAREHOLDERS OF

SPICE COMMUNICATIONS LIMITED

Registered Office: 60-D, Sainik Farms, New Delhi - 110062, India

This corrigendum ('Corrigendum') is being issued by Lazard India Private Limited, the Manager to the Offer, to be read in continuation and in conjunction with the public announcements dated June 30, 2008 ('PA') and August 14, 2008, on behalf of Idea Cellular Limited ('Idea' or 'Acquirer') and TM International Berhad ('TMI'), TMI Mauritius Ltd. ('TMI Mauritius'), TMI India Ltd.('TMI India') and Green Acre Agro Services Private Limited ('GAASPL') (hereinafter collectively referred to as 'Persons Acting in Concert' or 'PAC'), to the equity shareholders of Spice Communications Limited ('Spice') pursuant to and in compliance with Regulation 10, Regulation 11 and Regulation 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'). The shareholders of Spice are requested to note the following:

1. Activity Schedule

The schedule of activities set forth in the PA has been revised. The revised schedule of activities is as under:

	Original Time Schedule		Revised Time Schedule	
Activity	Date	Day	Date	Day
Public Announcement Date	June 30, 2008	Monday	June 30, 2008	Monday
Specified Date	July 14, 2008	Monday	July 14, 2008	Monday
Last date for a competitive bid	July 21, 2008	Monday	July 21, 2008	Monday
Date by which Letter of Offer to be dispatched to shareholders	August 12, 2008	Tuesday	September 12, 2008	Friday
Date of opening of the Offer	August 22, 2008	Friday	September 17, 2008	Wednesday
Last date for revising the Offer Price	September 2, 2008	Tuesday	September 24, 2008	Wednesday
Last date for withdrawing acceptance from the Offer	September 8, 2008	Monday	September 30, 2008	Tuesday
Last date of closing of the Offer	September 11, 2008	Thursday	October 6, 2008	Monday
Last date of communicating rejection / acceptance & payment of consideration for accepted tenders	September 26, 2008	Friday	October 21, 2008	Tuesday

2. Future Plans

In order to incorporate SEBI's comments on the draft letter of offer and pursuant to Regulation 18 of Regulations, the following paragraphs shall be read together with "Section IV – Reasons of the Offer and Future Plans" of the PA:

Spice has new Unified Access Service Licenses ('UASL') but without operations in four service areas (Delhi, Haryana, Maharashtra and Andhra Pradesh), which overlap with the Acquirer's existing service areas. The terms of the UASL and the DoT's Merger Guidelines of April 22, 2008 set out certain guidelines for dealing with such overlapping licenses.

In the case of Spice, the entry fees for the four UASLs aggregates Rs. 48,417 lacs. As the DoT may not refund the entry fees that have been paid by the target for the four UASLs, transfer of the overlapping UASLs held by Spice to an eligible transferee pursuant to a scheme of restructuring under sections 391 to 394 of the Companies Act, 1956 post completion of the Offer is being considered. Such transfer will enable Spice to remain in compliance of the UASL terms and also enable the shareholders of Spice to derive value from the transfer of the four UASL as explained below.

It is envisaged that the consideration for the transfer of the overlapping UASL will accrue to the benefit of the shareholders of Spice who do not tender their shares in the Offer and who continue to hold shares as on a specified date (which would be post the completion of the Offer). Further, as per prior commercial agreement between the Acquirer and the PACs, this consideration will be distributed to the shareholders of Spice (as per the resultant shareholding post the completion of the Offer) other than the Acquirer and its affiliates.

The Acquirer and PAC have been in exploratory talks with certain potential transferees for these UASLs but no definitive agreements have been reached yet. Further details on the proposed transfer of UASLs would be made available in the Letter of Offer to the Shareholders of Spice, which would also be available on the SEBI website www.sebi.gov.in.

3. Collection Centres

There have been some minor modifications in the details of the collection centres as stated in the PA. A revised list of the collection centres incorporating the changes is as below:

	Collection Centre	Address of Collection Centres	Contact Person	Phone No.	Fax No.	Mode of Delivery
1.	Mumbai	16-22 Bake House Maharashtra Chamber of Commerce, Lane, Opp. MSC Bank, Fort, Mumbai – 400 023	Ms. Varija Kotian	022-66382666	022-66331135	Hand Delivery
		7, Andheri Industrial Estate, Off Veera Desai Rd, Andheri West, Mumbai 400 053	Ms. Neelambari Mokal	022-26730799	022-26730152	Hand Delivery
2.	New Delhi	2 E/23, Jhandewalan Extn. New Delhi 110 055	Mr. Michael / Mr. S N Jha	011-43681700	011-43681710	Hand Delivery
3.	Ahmedabad	201-203 Shail, Opp: Madhusudhan House, Behind Girish Cold Drinks. Off C G Road, Ahmedabad - 380006	Mr. Aditya	079-26400528	079-26565551	Hand Delivery
4.	Chennai	No. 33/1, Venkatraman Street, T.Nagar, Chennai - 600017.	Mr. Gunashekhar	044 - 28151793 / 1794/ 4781	044-28153181	Hand Delivery
5.	Hyderabad	Plot No 17-24, Vithalrao Nagar, Madhapur, Hyderabad 500 081	Ms. Rinki Sareen	040-23420818	040-23431551	Hand Delivery/ Regd Post
6.	Kolkata	49, Jatin Das Road, Nr.Deshpriya Park, Kolkatta 700 029	Mr. Sujit Kundu/ Mr. Debnath	033-24644891	033-24644866	Hand Delivery
7.	Bangalore	No.59, Skanda, Putana Road, Basavanagudi Bangalore 560 004	Ms. Sudha	080-26621192	080-26627769	Hand Delivery

The Acquirer and PAC accept full responsibility for the information contained in this Announcement and their obligations under the Regulations.

The terms used but not defined in this Corrigendum shall have the same meaning assigned in the PA. This Corrigendum will also be available on the SEBI website www.sebi.gov.in

Issued by Manager To The Offer for and on behalf of the Acquirer and PAC	Registrar to the Offer
LAZARD	KARVY Karvy Computershare Private Limited
Lazard India Private Limited 20th Floor, Express Towers, Nariman Point, Mumbai- 400 021 Tel No: 022 6752 6000; Fax No: 022 6752 6060, Email: spice-openoffer@lazard.com Contact Person: Mr. Nikhil Saraf	**Karvy Computershare Private Limited** 46, Avenue 4, Street No. 1, Banjara Hills, Hyderabad – 500 034 Tel: 040 23420815-23 Fax: 040 23420814 Email: murali@karvy.com Contact Person: Mr. M Murali Krishna

Place: Mumbai
Date: September 9, 2008

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